

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. Interlocutory Application (IBC)(Dis.)/27/2024
In TP (IBC)/172(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Mr. Anuj Bajpai
V/s

State Bank of India

IN THE MATTER OF
SBI Global Factors Ltd

V/s

Sanna Syntex Pvt Ltd

Section: - 54(1), U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Interlocutory Application (IBC)(Dis.)/27/2024: -

Presence: -

Adv. Mitali Bhatt

.... Applicant/ Liquidator.

None Present

..... Respondent.

List this matter on **18.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)